



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 16.07.2026 & 17.07.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 186 & 187 of 2024 & I.A. No. 4069 of 2024	Adi Lim Bilimoria Vs. Panasonic AVC Networks India Co. Ltd.	16.07.2026	11.08.2026
2.	Comp. App. (AT) No. 179 of 2025 & I.A. No. 4600 of 2025	Rajbir Singh Makhni Vs. Diwakar Commercials Pvt. Ltd. & Ors. With	16.07.2026	11.08.2026
3.	Comp. App. (AT) No. 184 of 2025 & I.A. No. 4729 of 2025	Rajbir Singh HUF Through Its Karta Rajbir Singh Makhni Vs. Diwakar Commercials Pvt. Ltd. With	16.07.2026	11.08.2026
4.	Comp. App. (AT) No. 206 of 2025 & I.A. No. 4885 of 2025 (With Defects)	Punam Makhani Vs. Diwakar Commercials Pvt. Ltd. & Ors.	16.07.2026	11.08.2026

5.	Comp. App. (AT) No. 292 of 2025	Nareshkumar Mangeram Mittal Vs. Blue Orange Developers Pvt. Ltd. & Ors.	16.07.2026	12.08.2026
6.	Comp. App. (AT) No. 312 of 2025 & I.A. No. 7651 of 2025	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors. With	16.07.2026	12.08.2026
7.	Comp. App. (AT) No. 313 of 2025	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors.	16.07.2026	12.08.2026
8.	Comp. App. (AT) No. 44 of 2026	Vidit Sharma Vs. Registrar of Companies, Chhattisgarh	16.07.2026	13.08.2026
9.	Comp. App. (AT) No. 49 of 2026	Soumya Hitesh Tiwari Vs. Registrar of Companies, Chhattisgarh	16.07.2026	13.08.2026
10.	Comp. App. (AT) No. 190 of 2026	Ayush Gupta & Anr. Vs. Vino Infra Tech Pvt. Ltd. & Ors.	16.07.2026	14.08.2026
11.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	16.07.2026	14.08.2026

12.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	16.07.2026	14.08.2026
13.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	16.07.2026	14.08.2026
14.	Comp. App. (AT) (Ins) No. 1037 of 2023	Ashok Narottam Tanna Vs. Darukhana Steel Pvt. Ltd. & Anr.	16.07.2026	14.08.2026
15.	Comp. App. (AT) (Ins) No. 1069 of 2024	Vikas Goel Vs. Bank of Baroda & Anr. With	16.07.2026	17.08.2026
16.	Comp. App. (AT) (Ins) No. 1072 of 2024	Anil Goel Vs. Bank of Baroda & Anr.	16.07.2026	17.08.2026
17.	Comp. App. (AT) (Ins) No. 1940 of 2024	Workmen of Rolta India Ltd. Through Authorized Representative Ganesh Maral Vs. Mamta Binani Resolution Professional With	16.07.2026	18.08.2026
18.	Comp. App. (AT) (Ins) No. 1972 of 2024	Sanjay Rajaram Nalawade Vs. Dr. Mamta Binani, RP of Rolta India Ltd.	16.07.2026	18.08.2026

19.	Comp. App. (AT) (Ins) No. 1948 of 2024	Namit Subhodh Kumar Jain Personal Guarantor of Eternal Motors Pvt. Ltd. Vs. State Bank of India & Ors.	16.07.2026	18.08.2026
20.	Comp. App. (AT) No. 05 of 2023 & I.A. No. 177 of 2023	Prakhar Jindal & Ors. Vs. Sagar Agriculture & Properties Pvt. Ltd. & Ors.	16.07.2026	18.08.2026
21.	Comp. App. (AT) No. 139 of 2023	Rishabh Buildwell Pvt Ltd. Vs. Nakshatra Residency Pvt. Ltd. & Ors	16.07.2026	19.08.2026
22.	Comp. App. (AT) No. 22 of 2024	Jasjit Singh Dhami Vs. Nirvana Nest Buildcon Pvt. Ltd. & Ors.	16.07.2026	20.08.2026
23.	Comp. App. (AT) No. 402 of 2024 & I.A. No. 8659 of 2024 & 4279 of 2025	Laxmi Talati & Ors. Vs. Hero Motocorp Ltd. & Ors.	16.07.2026	21.07.2026
24.	Competition App. (AT) No. 14 of 2024	Balbir Singh Nagpal Vs. Toyota Kirloskar Motors Pvt. Ltd. & Anr.	16.07.2026	21.08.2026
25.	Comp. App. (AT) (Ins) No. 74 of 2025 & I.A. No. 4637 of 2026	Osho Seeds Vs. MP State Agro Industries Development Corporation Ltd. With	17.07.2026	21.08.2026

26.	Comp. App. (AT) (Ins) No. 75 of 2025 & I.A. No. 4636 of 2026	Kaveri Seed Company Pvt. Ltd. Vs. MP State Agro Industries Development Corporation Ltd. With	17.07.2026	21.08.2026
27.	Comp. App. (AT) (Ins) No. 163 of 2025	Nuziveedu Seeds Ltd. Vs. MP State Agro Industries Development Corp. Ltd.	17.07.2026	21.08.2026
28.	Comp. App. (AT) (Ins) No. 89 of 2025 & I.A. No. 360 of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors. With	17.07.2026	24.08.2026
29.	Comp. App. (AT) (Ins) No. 90 of 2025 & I.A. No. 365 of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors. With	17.07.2026	24.08.2026
30.	Comp. App. (AT) (Ins) No. 91 of 2025 & I.A. No. 370 of 2025	Purushottam C. Mandhana Vs. Charu Desai & Ors.	17.07.2026	24.08.2026
31.	Comp. App. (AT) No. 76 of 2025	Piramal Corporate Services Pvt. Ltd. Vs. ---	17.07.2026	25.08.2026
32.	Comp. App. (AT) No. 06 of 2026	Rajiv Khanna Vs. Nitai Clothings Private Limited & Ors.	17.07.2026	25.08.2026

33.	Comp. App. (AT) No. 172 of 2026	Arora Fibres Limited Vs. ---	17.07.2026	25.08.2026
34.	I.A. No. 2560 of 2026 in Comp. App. (AT) No. 101 of 2023	Jean Lavabre Dominique Vs. Voyager Hotel and Motels Pvt. Ltd. & Anr.	17.07.2026	25.08.2026
35.	Competition App. (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	17.07.2026	27.08.2026
36.	Competition App. (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr. With	17.07.2026	27.08.2026
37.	Competition App. (AT) No. 26 of 2017	Punjab Transport Co. & Anr. Vs. Competition Commission of India & Anr. With	17.07.2026	27.08.2026
38.	Competition App. (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	17.07.2026	27.08.2026
39.	Competition App. (AT) No. 28 of 2017	Kanhhaiyalal Khandelwal VS. CCI & Anr. With	17.07.2026	27.08.2026

40.	Competition App. (AT) No. 29 of 2017	Kanhhaiyalal Khandelwal, Partner of Khandelwal Transport Vs. CCI & Anr. With	17.07.2026	27.08.2026
41.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	17.07.2026	27.08.2026
42.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr. With	17.07.2026	27.08.2026
43.	Competition App. (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI & Anr. With	17.07.2026	27.08.2026
44.	Competition App. (AT) No. 37 of 2017	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr. With	17.07.2026	27.08.2026
45.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	17.07.2026	27.08.2026
46.	Comp. App. (AT) (Ins) No. 265 of 2023	Bhagwandas R. Bhattad Vs. Bhattad Brothers Realty Pvt. Ltd. & Ors.	17.07.2026	31.08.2026

47.	Comp. App. (AT) (Ins) No. 424 of 2023	State Bank of India Vs. Aegis Glass Containers Pvt. Ltd.	17.07.2026	31.08.2026
48.	Comp. App. (AT) (Ins) No. 986 of 2023	Anil Contractors Pvt. Ltd. Vs. SREI Equipment Finance Ltd. With	17.07.2026	01.09.2026
49.	Comp. App. (AT) (Ins) No. 1047 of 2023 & I.A. No. 3589 of 2023	SREI Equipment Finance Ltd. Vs. Anil Contractor Pvt. Ltd.	17.07.2026	01.09.2026
50.	Comp. App. (AT) (Ins) No. 587 of 2024	Himanshu Harshad Choksi Vs. Kirtanlal & Sons and Ors. With	17.07.2026	01.09.2026
51.	Comp. App. (AT) (Ins) No. 588 of 2024 & I.A. No. 1246 of 2026	Saunak Harshad Choksi Vs. Kirtanlal & Sons and Ors.	17.07.2026	01.09.2026
52.	Comp. App. (AT) (Ins) No. 1071 of 2024	Suresh Gupta Vs. B. E. Billimoria & Company Ltd.	17.07.2026	02.09.2026
53.	Comp. App. (AT) (Ins) No. 1397 of 2024	Mahakaleshwar Mines & Minerals Pvt. Ltd. Vs. Mideast Integrated Steels Ltd.	17.07.2026	02.09.2026
54.	Comp. App. (AT) (Ins) No. 1496 of 2024	Prateek Jain Vs. Anurag Nirbhaya & Ors.	17.07.2026	02.09.2026

55.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	17.07.2026	03.09.2026
56.	Comp. App. (AT) No. 35 of 2022 & I.A. No. 1990 of 2024 & 4697 of 2025	Vishal Gases Pvt. Ltd. & Ors. Vs. Raj Kishore Shaw & Ors.	17.07.2026	03.09.2026
57.	Comp. App. (AT) No. 7 of 2023 & I.A. No. 1627 of 2024	Dharam Vir Chugh Vs. The Registrar of Companies & Ors.	17.07.2026	03.09.2026
58.	Comp. App. (AT) No. 111 of 2023	Omega Icehill Pvt. Ltd. & Ors. Vs. Anil Agrawal With	17.07.2026	08.09.2026
59.	Comp. App. (AT) No. 129 of 2023 & I.A. No. 2771, 2772 of 2024	Anil Agrawal Vs. Omega Icehill Pvt. Ltd. & Ors.	17.07.2026	08.09.2026
60.	Comp. App. (AT) No. 188 of 2024	Akhtar Parvez Maimoon Vs. AMA Industries Pvt Ltd & Ors.	17.07.2026	08.09.2026
61.	Comp. App. (AT) No. 238 of 2024	Nipaben Vikasbhai Sorathia Vs. Manoj Laljibhai Baldha & Ors.	17.07.2026	08.09.2026
62.	Comp. App. (AT) No. 316 of 2024	Pcube Advisors Through Its Partner Vs. Europa Technosoft Pvt Ltd.	17.07.2026	08.09.2026

63.	Comp. App. (AT) No. 307 of 2025 & I.A. No. 1150 of 2026	Poonam Makar & Anr. Vs. Oriental Rubber Industries Pvt. Ltd. & Ors. With	17.07.2026	07.08.2026
64.	Contempt Case (AT) No. 6 of 2026 in Comp. App. (AT) No. 307 of 2025	Poonam Makar & Anr. Vs. Oriental Rubber Industries Pvt. Ltd. & Ors.	17.07.2026	07.08.2026
65.	Comp. App. (AT) No. 63 of 2026 (With Defects)	Anil Khimraj Jain & Ors. Vs. Chandresh Cables Ltd. & Ors.	17.07.2026	29.07.2026
66.	Comp. App. (AT) No. 105 of 2026 & I.A. No. 2114 of 2026 (With Defects)	Navinchandra Mangaldas Patel Vs. FCG Flameproof Control Gears Pvt. Ltd. & Ors.	17.07.2026	29.07.2026
67.	Competition App. (AT) No. 6 of 2026	Intel Corporation Vs. Competition Commission of India & Ors.	17.07.2026	31.07.2026
68.	Contempt Case (AT) No. 19 of 2026 in Comp. App. (AT) No. 307 of 2025	Poonam Makar Vs. Vishal Makar. & Ors.	17.07.2026	07.08.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar